[श्री नितिश कुमार]

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(ख) उपयुक्त प्रतिवेदन को स्वीकार करते हुए सरकार ढारा विवरण। [पुस्तकालय में रखी गई। (क) ग्रौर (ख) के लिये देखिये सं० एल० टी० 1361/90]

(iii) (क) 1984-85 के वर्ष के लिए रातस्थान राज्य डेरो विकास तितम लिमिटेड, जबपुर का वार्षिक प्रतिवेदन ग्रीर लेखे, लेखाओं परलेखा परोक्ष हों के प्रतिवेदन और उस पर भारत के तिपंत्रक महालेखापरीक्षक की टिप्तगियों सहित भ

(ख) उपयुक्त प्रतिवेदन को स्त्रीकार करते हुए सरकार ढारा विवरग।

(ग) ऊनर (3)(1) में "उल्लिखित पतों के सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (ग्रंगेजी तथा हिन्दी में) [पुस्तकालय में रखी गई (क) से (1) के लिये देखिये संख्या एल.टी. 1362/190)

Calling attention to a matter of urgent Public Importance-Regarding Rampant Corruption, Mismanagement and Malpractices in the Nationalised Banks and the action taken "by the Government in the matter—Contd.

THE DEPUTY' CHAIRMAN: Calling Attention to a matter....

• SHRI SURESH KALMADI (Maharashtra); Madam, since the Minister is here, I. would like, to. know when the Airbus is going to fly. We want a parliamentary probe into'the Airbus affair. We spend 15 lakh's on advertisement. We would like to. know when it will take" off. Yes, Mr. Arjf, you. can Say. something on this. She has given you permission.

THE DEPUTY, CHAIRMAN; Neither have I given you permission. nor. have I given him. permission. Even I have not allowed you to speak.

matter of Public 240 *importance*

SHRI SURESH KALMADI: It is a matter of great importance. Now that he has come back, he should tell us. Every day we are losing one crore. We have already lost 200 crores. We would like to know when the Airbus is going to fly. Madam, he announced it. Why has it not taken off? Now he has come back. He should let us know. It is a matter of great importance.

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN); Madam, the last Session concluded with my reply on the discussion here initiated by the hon. Member on Civil Aviation. I must say that ali the reasons that I had given for the decision to ground this fleet, had been appreciated by the hon. Member, I can only say that the moment we are satisfied...

SHRI SURESH KALMADI: But you announced that it will take off.

SHRI ARIF MOHD. KHAN: Let me complete my sentence.

SHRI SURESH KALMADI; Madam, he announced....

THE DEPUTY CHAIRMAN: That matter is over.

SHRI ARIF MOHD. KHAN: Let me complete, at least. I do not know a grammar where I can sum up in one sentence. And I do not know why he is Shouting.

SHRI SURESH KALMADI; Because the public wants to know this.

'SHRI ARIF MOHD. KHAN; Then let me, at least complete.

THE DEPUTY CHAIRMAN: Execuse me. Just a minute. ' He is not obliged to answer.... Just a minute. Please take your "seat. He is answering, but you should not, interrupt-Him,;

हा 2016 2000 ता दिस्त (सुरुष्ट्रीम) एक मेंवर ने फुछे पूछा है और संदी जी ताबाब के रहे हैं। एक्रमर, संक्षेरियम हैं -में 'सुन लीजिये (1921-2017) अन्य संक्षेरियम हैं -में 'सुन लीजिये (1921-2017) अन्य संक्षेरियम हैं -का स्वोन्द्री जोग का पर 1 (2015) स्वय

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SHRI ARIF MOHD. KHAN; Probably the other hon. Member does not want me to reply to Mr. Kalmadi. Anyway, this is between them. I can only say, because Mr. Kalmadi has been raising this question again and again, that the moment we are satisfied that we have taken all the steps to ensure safety of the passengers, because as far as we are concerned, it is not the commercial aspect, but it is the. safety which comes first...

SHRI SURESH KALMADI: But you announced the flight. Why did you make that announcement? You announced resumption of the fights. How can he now say this?

THE DEPUTY CHAIRMAN: Now the matter is over. Let me make an announcement.

; SHRI ARIF MOHD. KHAN: I can understand the concern of Shri Kalmadi for operating the Airbus. But our concern is for ensuring the Safety of the passengers,

SHRI SURESH KALMADI: But did yon announce or not that the Airbus will fly? You gave the schedule also...

THE DEPUTY CHAIRMAN: That matter is over.

SHRI SURESH KALMADI; Madam, I want your protection.

THE DEPUTY CHAIRMAN: I have given you enough protection. Now I have to make an announcement. I say, please take your seat.

SHRI SURESH KALMADI; Madam, give me protection.

THE DEPUTY CHAIRMAN; I have given. you enough protection. ' Now, please I have to make an announcement. Sit down. (*Interruptions*) I have to make an announcement first. (*Interruptions*) Mr. Kalmadi, please take your seat. (*Interruptions*) I said, please sit down. I have to make an announcement. • (*Interruptions*) Just a minute Mrs. Alva. I have to inform the Member's' that the Prime Minister will "make a statement at f^{l} p. m. ' today regarding measures for pro-

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motion of employment for the youth in addition to the reservations for the socially and economically backward classes.

SHRIMATI MARGARET ALVA (Kar-nataka): I want to go on record about the brutalities committed by the police on the unarmed demonstration of university students. I am not going into the pros and cons of what their views are. I am not supporting the agitation or anything like that. The Government may have taken its own decision on the Mandal Commission, but what I want to say is that unarmed girls who were forming а human chain were attacked by the mounted police outside Parliament. (Interruptions) All that they were asking was that a delegation should be allowed to come in and meet the Prime Minister or the Minister in charge. Instead of responding to that, they had been brutally attacked. (Interruptions) T to point out that the way of dealing want with the students, right or wrong, is not with violence. They have a right to be heard. They have a right at least to- place their grievances before a democratic Government. It was almost like a, Tiananmen Square. We condemned what had hap-pended there Madam, there were innocent students. They committed no fault. They were not armed they were preacefully demonstrating and and asking that a group of them would like to come in and meet their representatives in the House. If the attitude of the Government is that the students should not speak or the Students should not meet them, then I don't think any democratic process is possible. Madam, I condemn it. I have met the students who were injured. It is unfortunate. They do not belong to any political party or individual group. They were just representative's of those who were demonstrating. If this. is allowed. to be condoned there will be no end to the agitation and", they may take to violence. I am, therefore, saying that this should be condemned and wherever the police officer in charge of this kind of brutality may be-you have seen the photographs iri the papers... (In-tehuptions) Minister are now asking that others should take to the. streets and give a reply to the students. Is that the answer? (Interruptions) Madam, I am warning that you will have a civil war in the country. They must stop speaking like that if they are a responsible Government,

SHRI SURESH KALMADI; Madam, we want a statement by the Minister on the brutal attack on the students. (Interruptions)

SHRIMATI MARGARET ALVA; The girls of the Delhi University have been attacked with rifle-butts on their necks. t have Seen it. Is this the way to attack young University girls unarmed and unprotected? All that they were doing was that they were falling in human chain which so many of us at various times have done in this country Why was there an attack on the unarmed women. I ask this Government?

डा. ग्रवरार ग्रहमद खान (राजस्थान): ग्रांग इनकी सरकार के एक मंत्र। श द यादव का स्टेटमेंट ग्राया है िससे देश के प्रंदर ाभविल वार की स्थिति पैदा हो गया है। उन्होंने इस तर हे का वक् व्य दि । है। कपड़ा मंत्री श्री शरद यॉदव ने पि ३ ड़े वर्ग के लागों से का कि अपने मान सम्म'न के लिए वे ाल्दें। डी सड़कों पर उ गरें। इसके तारग देश में शिविल वार की स्थिति पैदा हो रहा हैं। वे लोगों का ग्रावाहन कर रहे हैं कि माइये हम मर मिटें। जानवर की तरह हजारों सॉल ग्रसम्मान की जिंदगी जाने से बेहतर है मान सम्मान पाने के लिए मर मिट ज'ता.... (व्यवधान) ग्रांत जो लोग इस ब्राक्षण के समर्थन में हैं वे भी सड़कों में हैं प्रीर जो इसके विरोध में हैं वे भी सड़कों पर हैं। महोदया, जब भी कोई ग्राक्षग होता है ता शांतिप्रिय तरीके से प्रदर्शन होते हैं ग्रांदोलन होते हैं... (व्यबधान)

THE DEPUTY CHAIRMAN: You have expressed your grievance. Now, please take your seat. (Interruptions) I said please take your seat. That matter is now being raised in the House. Do you want to say same something? (Interrupt tions)You want to say something?

matter of Public importance

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Yes Madam. But after the interruptions are over.

THE DEPUTY CHAIRMAN: Even in the interruptions, I am sure you can.... (Interruptions)... I heard you. Please take your seat... (Interruptions).. > It is a very seriou's matter and that is why 1 allowed her. I also want her to make her point ... (Interruptions) ...

श्री सुरेन्द्रजीत सिंह ग्रहलवानिया : (बिहार) : महोरया, यह इ.म. की बात है.... (व्यवधान)

THE DEPUTY CHAIRMAN: Just a minute, other Members also have a right to raise something even on this issue.

श्री सरे द्रजीत हिंह अहलव लिया: महोदया, यह.... (व्यवधान)

SHRIMATI RENUKA CHOWDHURY:

Madam, I could understand their sentiments and I echo them. If we have not learnt anything in the Government, we should have learnt a lesson from history. I do recollect when we came from Andhra, when Legislators, elected representatives came to Delhi to give a representation to Mr. Rajiv Gandhi, the then Prime Minister, women were teargassed, their sarees were burnt and they had to go running semi-nude... (Interruptions)...

THE DEPUTY CHAIRMAN; Mr. Ahluwalia. let her make her point. She has the right to say what she likes. Let her complete. Let her finish first

श्री सुरे द्रजीत सिंह इहलदालिया : महोदया, यह बहत हो शर्म को.... (व्यवधान)

THE DEPUTY CHAIRMAN: I cannot give you any protection... (Interruptions). Please take your seats. Order, order.

SHRIMATI MARGARET ALVA: She has no Sympathy. She is playinga political game. That is why she isnot interested in anything. She wantsto justify everything

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SHRIMATI RANUKA CHOWDHURY; I was the person who told her about these things... (*Interruptions*)... That ft not the attitude. They have no business to say like this. They should have learnt a lesson from the history... (*Interruptions*)... What is that?.. (*Interruptions*)... There is nothing to protect myself... (*In*-

terruptions)...

THE DEPUTY CHAIRMAN: I heard everybody. Now take your seats. I have a listed business. Let me go ahead with the business. Please take your seats. You have made your say.

SHRIMATI RENUKA CHOWDHURY: You have set the precedent. You were the first one who has done it. I can challenge it on the floor of the House, Let me tell you that... (Interruptions)..

थी सुरेन्द्रजीत सिंह ग्रहलवालियाः पुलिस की ल'टियों से....(व्यवधान) सरकार को इर्षि ग्रानी चौहिए।

🧖 श्रीमती रेणुका चौधरी : शर्म करो, शर्म करो । बैठ जाइये, सरवार जी ।

ग्रांग उनकी बात होने दंिगा। गांग बैठ जाडये। हां, ग्राप उनको बोलने देजिए। छातों पर लाठियां चलाई गई है।... (व्यवधान)

THE DEPUTY CHAIRMAN; Please don't keep on repeating. I said, please take your

Mr. Ahluwalia, there are other Members also who want to say something... (*Interruptions*)..., Please take your seats.

seats, I am not permitting anybody. There are other issues. Now . the matter is over... (*Interruptions*)... What do you want to say?.. (*Interruptions*)... I have some other matter also I have allowed somebody else.

श्री सुरेन्द्रजीत सिंह ग्रहल्वालिया : पुलिस ने वेरहमी के साथ छात्रों पर लॉठियां चलाईँ। कई छात्र अस्पताल में हैं।....(ध्यवधान) THE DEPUTY CHAIRMAN: M

r.

Ahluwalia, please take your seat. (Interruptions).

SHRI GOPALSINH G. SOLANKI (Gujarat): Mr. Ahluwalia, I have intervened.... (*Interruptions*). For God's Sake, keep mum. I don't defy your right. (*Interruptions*),

THE DEPUTY CHAIRMAN; There is something very serious.

SHRIMATI RENUKA CHOWDHURY; Madam, I wanted to conclude but you have not allowed me to conclude. (*Interruptions*). Madam let me tell you. (*Interruptions*). I am on record.... (*Interruptions*).

DEPUTY CHAIRMAN: Please sit down. Take your Seat. (*Interruptions*).

SHRIMATI RENUKA CHOWDHURY; What have you done for them? (*Interruption*),

SHRI S. S. AHLUWALIA: Are you justifying? (*Interruptions*).

SHRIMATI RENUKA CHOWDHURY: I arr. not justifying. (*Interruption*). No, this is not the way. (*Interruptions*), You Set the precedent in this country. (*Interruptions*).

THE DEPUTY

CHAIRMAN; M

Jagesh Desai, I will allow you. I will allow you when the Government come with the statement. (Interruptions), 1 j Please sit down. Shrimati Renuka Chow you dhury complete your statement. (Interruptions) Somebody is on her legs. Let her finish her statement. Then I will permit you. (Interruptions). Please have some consideration for other views also. Please take your seat. Let her complete her statement. Let her Say

what she wanted to say. Let me finish with her statement. I can give you no assurances. I will allow her to finish. *(interruptions)*. She is not speaking for you. She is Speaking for the House and she is an elected Member of this House and she has a right to speak. You cannot stop her. *(Interruptions)*,

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SHRIMATI RENUKA CHOWDHURY;

What I am saying is that by no means we can justify or condone this action because the students have hereditary right over this nation and if they want, they can express. Freedom of speech is their fundamental right and they should have been allowed too. Why the Government has done it, the Government is going to come out with a statement if they want or whatever their problem's are. But I am trying to call for a collective sense of responsibility of this House. We are not divided across the floor on the sentimental values on this issue. All of us belong to this nation. I have repeatedly said on the floor of this House that we stand under one flag. (Interruptions),

THE DEPUTY CHAIRMAN: Let hei conclude. Let her say what 'she wants to say. (*Interruptions*).

SHRIMATI RENUKA CHOWDHURY:

It is people like you who are responsible for this. (*Interruptions*). Let me finish I am trying to tell you....

उपनमापति : वैठ जाइए ग्रापको वात हो गयी । ग्रापकी वात सुनायी दे गयी। I said, 'Take your seat.' I said, 'Sit down.' (Interruptions).

डा. ग्रवरार ग्रहमद खान : सिविल वार करने को वात है....(व्यवधान) सरकार का मंत्री इस प्रकार का वक्तव्य दे...(व्यवधान)....देश के अंदर सिविल वार की स्थिति पैदा हो गयी है। लोग डंडे लेकर सड़कों पर ग्रा रहे हैं। यह इस तरह का गैर जिम्मेदाराना वक्तव्य दे रहे हैं...(व्यवधान)....उस सरकार के मंत्री(व्यवधान)....जिसने वक्तव्य दिया है....(व्यवधान)....

THE DEPUTY CHAIRMAN: I have a callingattention before me. Please take your seat. 1 said, Take your seat; ',] • have heard you. u You don't have^r to; repeat" it again and again. Please take your «eat. (Interruptions') You don't under-

stand! 1 6	aidsarfq	स्थान	ग्रहम	ৰা (ए 1
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ग्नपनां स्थान ग्रहग करिए । आप वठ जाइए ग्रजनी जनह पर। ग्र⊣नी सीट पर वठिए ।

Ahluwalia, I said 'no'. I will get everything removed from the record if you ' do not abide by *me*.

SHRI S. S. AHLUWALIA; You can do anything. (*Interruptions*).

SHRIMATI RENUKA CHOWDHURY; Vou can't hijack the proceedings. (*Interruptions*).

THE DEPUTY CHAIRMAN; Mr. Ahluwalia, don't go beyond a certain point. Please take your seat. Now that matter is closed. I am not allowing anybody on it. (*Interruption*). I am not^ allowing it. I will not allow. There is some other matter. I will permit him.

श्री चतुरानन मिश्र (विहार): हम भी बोलेंगे ... (व्यवधान)... हल्ला करने वालों को ग्राप टाइम दें... (व्यवधान)...

उपसमापति: श्राप कर नहीं सकते हैं, करिए । श्राप इतने सोवर मेंबर हैं कि श्राप हल्ला कर ही नहीं सकते

... (व्यवधान) ...

श्वी चतुरानन मिश्र : महोदया, ग्रभी जो प्रस्त उठाया गया माननीय विरोधी दल के माननीय सदस्यों ढारा, यह सचमुच प्रत्यंत ही चिंता का विषय है । ... (व्यवधान)...इसका यह इम्प्रेसन हुग्रा है । मैं भी इसकी तिंदा करता हूं । मैं सरकार से अनुरोध कढंगा कि इस तरह का पुलिस एक्शन न हो । महोदया, प्रञ्न यह नहीं है कि यहीं पर न हो पालिया-मेंट में, बाहर भी नहीं होना चाहिए । एक तो पहली वात मैं यही रखना चाहता हूं । मंत्रीजी सुन रहे हैं, जल्दी कार्यवोही कराएंगे । दूसरी एक वात मैं यह कहना चाहता हू कि साकार ने यह स्पर्भट बर दिया है ग्रीर मैं समझता ह कि सदन इसके साथ है कि जहां तक बैंब वई बम्युन्टिंग

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का (व्यवधान) जिसको कहते मंडल कनी झन के मताबिक, 27 परसैंट ग्रारक्षण के बारे में किसी को मतभेव नहीं है। ग्रगर मतभेव है तो बोलिए। लेकिन में समझता हं कि इस पर किसी को मजमेद नहीं हे (ध्यव-धान).... हैं

मैडम, में जो बात बोल रहा हूं... (व्यवधान).... ग्रभी सरकार ने ग्राज यह ग्रखवार में निकाला है कि जो ग्रपर कास्ट के लोग हैं, उनमें जो वीकसे क्शस हैं, उनके लिए भी ग्रारक्षण की बात.... (व्यवधान)...

उपसभापति: वह बयान आ रहा है, एक बजे। प्रधान मंत्री जी का बयान ग्रारहा हैं।

श्री चतरानन मिश्र : अगर ऐसी वात हो रही है तो क्या यह सदन तमाम छात्रों से नहीं कह सकता कि जब सरकार बात सूनने के लिए तैयार है तो टेबिल पर बैठकर बातचीत कीजिए।.... (व्यव-धान)...

श्री जगेश देसाई (महाराष्ट्र) : यह होता तो यह हल्ला नहीं होता।... (व्यवधान)....

श्री संघ प्रिय गौतम (उत्तर प्रदेश): उस दिन तो यह प्राटेक्शन मांग रहे थे ग्रीर ग्रीज यह कह रहे हैं... (व्यवधान)...

श्वी चतरानन मिश्राः मैं कह रहां था कि पूरे सदन को साथ देना चाहिए, ग्रापोजी जन को भी रिस्पोंड करना चाहिए ग्रीर हम सबको मिलकर एक रास्ता 'निकालना है। ... (व्यवदान)... सुनिए, यह एक राष्ट्रीय समस्या हैं। जगेश जी, स्नापकी गीटे यह किसकी हवा लग जाती है।...(व्यवधान)... स्निए, इसीलिए मैं यह अनुरोध वः हंगा कि इसका निदान हो रहा है। इस पर सभी मिलकर एक रास्ता निकाले और इस समस्या का निदान निकालें।

... (Interruptions) ...

THE DEPUTY CHAIRMAN; Kulkarni Sahib want's to say something. Just

a minute. There is no question of rep resentation of parties. It is for every body.... (Interruptions)... Letma finish. I have allowed Mr. Kulkarni... (Interruptions)... We are not having any discussion just now.

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A. G. SHRI KULKARNI (Maha rashtra): I want to make my point (Interruptions)... I appreciate the great patience that you exhibit, in spite of all these interruptions, and you also laugh.

SHRI BHUVNESH CHATURVEDI (Rajasthan); Smiles.

SHRI A. G. KULKARNI. - That is very kind of you. Madam,....

THE DEPUTY CHAIRMAN: Now he is saying something nice to me. Please allow him to Say what he wants. Every day I get abuses, at least let him say some compliment to me today.

SHRI A. G. KULKARNI: Madam, what I want to say is this. It is becoming very difficult to make our points audible because from all side's we make various points. Particularly on this point, I am one with everybody that the Government should have been more responsible in dealing with theso types of agitations. But today I see that the Prime Minister is making a statement; that is one of the ways of defusing the situation, but I do not appreciate the statement made by a Minister of the Government because in my whole life here no Minister has gone out when he is a Minister of the Government-to provoke any type of conflict's between different castes. , I appreciate their intense feeling in accepting the Mandal Commission Report and in its implementation. I am one wit'i them, but a Minister is a Minister, he is a responsible person and he should behave with responsibility.

... (Interruptions)...

THE DEPUTY CHAIRMAN; That matter is closed now. Please take your seats. I have got some other matter. All of you please sit down. I am not goine to allow anythine. There is some important matter which Mr. So-lanki wants to raise. Have some patienc* to listen to other Members also.